

launched and the tentative allocations made to the various States under IBRD Loan No. 2165-IN are given in the statement attached.

### STATEMENT

STATEMENT SHOWING STATEWISE ALLOCATIONS UNDER IDA CREDIT 911-IN AND IBRD LOAN No. 2165-IN.

S. No.	Name of SEB	Allocation under IDA Credit 911-IN.	Tentative allocation under IBRD Loan No. 2165-IN.
1.	Andhra Pradesh	13.12	29.36
2.	Assam	2.88	—
3.	Bihar	15.34	21.70
4.	Gujarat	10.92	16.23
5.	Haryana	—	1.37
6.	Karnataka	8.16	10.21
7.	Kerala	3.68	3.90
8.	Madhya Pradesh	21.40	43.79
9.	Orissa	5.23	14.85
10.	Punjab	9.60	20.93
11.	Rajasthan	11.82	20.65
12.	Tamil Nadu	12.35	10.95
13.	Uttar Pradesh	22.25	33.34
14.	West Bengal	15.44	19.41
15.	Maharashtra	15.81	
	Supre-total	168.00	Central Training Institute for Rural Electrification. 1.00
	Provision for cost escalation and pilot project	7.00	
		Unallocated Fee	15.00 *4.50
<b>Total</b>		<b>175.00</b>	<b>304.50</b>

### Nationalisation of Newspapers

1578. SHRI D.M. PUTTE GOWDA ;  
SHRI H.N. NANJE GOWDA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the newspaper owners have increased prices of newspapers a number of times during the last three years : if so, full details thereof ; and

(b) whether there is any proposal to nationalise the popular newspapers by delinking them from Monopoly Business Houses in order to serve the public through the mass media ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir. The average prices of newspapers of various categories during the last three years, based on annual sample studies, are given below :—

### AVERAGE PRICE (IN PAISE)

Year	Big Newspapers	Medium Newspapers	Small Newspapers
1980	43.5	37.5	24.8
1981	50.6	44.4	26.3
1982	55.2	53.5	30.6

(b) No, Sir.

### Indane LPG Agencies in Trans-Yamuna Area of Delhi

1579. SHRI RAM LAL RAHI : Will the Minister of ENERGY be pleased to state :

(a) the number of Indane LPG Agencies functioning in trans-Yamuna area of Delhi ;

(b) the number of consumers registered with each of them ;

(c) whether in trans-Yamuna area of Delhi three to four days are ordinarily taken by the said agencies in supplying the gas cylinders, while in other areas the cylinders are supplied on the same day ; and

(d) if so, the steps being taken by Government or the agencies to ease the gas cylinder supply position in trans-yamuna area ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (b) 7 (seven) Indane distributors are operating in the Trans-Yamuna area of Delhi. The number of customers attached to each Indane distributor as on 30th June, 1983 is as under :—

1. Shaheed Subhash Gas Service	6623
2. Amar Gas Service	6376
3. B.N. Gupta & Co.	7886
4. Vishal Gas Service	4299
5. Supreme Enterprise	1267
6. Shivanika Enterprise	1519
7. Vijay Rattan Enterprise	6497

(c) While the endeavour is to install refills the same or the next day, delay may however take place due to certain unavoidable reasons.

(d) It is proposed to commission two new distributorships in this area during 1983-84 which should considerably improve the supply position.

### ट्रंक कालों के मिलने में विलम्ब

1580. श्री राम लाल राही : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली से विभिन्न राज्यों की राजधानियों के लिए बुक कराई गई अरजेंट अथवा 'आर्डनरी' कालें पूरे दिन में भी नहीं मिलती हैं;

(ख) यदि हां, तो क्या प्रत्येक व्यक्ति 'लाइटनिंग' 'इमीडिएट' अथवा कालें बुक करा सकता है;

(ग) यदि हां, तो क्या सरकार इसको सुनिश्चित करने हेतु कोई प्रबन्ध कर रही है कि अरजेंट और असाधारण कालें तुरन्त मिल जाएं; और

(घ) यदि नहीं तो उसके क्या कारण हैं ?

संचार मंत्रालय में उप मन्त्री (श्री विजय एन० पाटिल) : (क) जी नहीं ।

(ख) कोई भी व्यक्ति लाइटनिंग ट्रंक काल बुक करा सकता है न कि तुरन्त ट्रंक काल कुछ विशिष्ट श्रेणी एवं राज्य और केन्द्र सरकार के उच्च अधिकारी ही तुरन्त ट्रंक काल बुक करा सकते हैं ।

(ग) जी नहीं ।

(घ) साधारण और तत्काल ट्रंक कालों को यथाशीघ्र मिलने के प्रयास किये जाते हैं । साधारण और तत्काल ट्रंक कालों को तुरन्त मिलाने के लिए अत्यधिक स्टाफ और तकनीकी व्यवस्था की आवश्यकता होगी जो फिलहाल व्यवहार्य नहीं है ।

### बिहार में कोयला खानों में बन्धुआ मजदूर

1581. श्री राम लाल राही : क्या श्रम और पुनर्वासि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने बिहार में कोयला खानों में काम कर रहे बन्धुआ मजदूरों की संख्या का पता लगाया है;

(ख) यदि हां, तो उनकी संख्या कितनी है और वे किन खानों में काम कर रहे हैं उनके नाम क्या हैं; और

(ग) यदि नहीं, तो उन कोयला खानों में उनकी संख्या का पता न लगाने के क्या कारण हैं ?

श्रम और पुनर्वासि मन्त्रालय में राज्य मन्त्री (श्री धर्मवीर) : (क) बंधित श्रम पद्धति (उत्सादन) अधिनियम, 1976 के अधीन, बंधुआ श्रमिकों का पता लगाना और उन्हें मुक्त कराना सम्बन्धित राज्य सरकारों का सीधा उत्तरदायित्व है । भारत सरकार के पास बिहार में कोयला खानों में काम कर रहे बन्धुआ श्रमिकों की संख्या के बारे में कोई सूचना नहीं है, क्योंकि यह विषय बिहार सरकार के क्षेत्राधिकार में आता है ।

(ख) और (ग) प्रश्न नहीं उठते ।

### Comparative cost of generation of Hydel and Thermal Power

1582. SHRI BHOGEN德拉 JHA : Will the Minister of ENERGY be pleased to refer to the reply given to Unstarred Question No. 10916 on 10 May, 1983 regarding Agreement with HMG Nepal and state :